

ing, it is being counted as 10, but really the number is large because army was deployed in Haryana in one transaction over a period of four days. And army was deployed in Meerut on four different occasions.

Secondly Sir, the policy of the Government is to discourage requisition of army assistance by the civil authorities, unless the situation is beyond the control of the police. This policy is strictly followed and I do not admit the suggestion made by the hon. member that army is being deployed indiscriminately.

SHRI D. B. PATIL: It is the primary duty of the police and the special police forces of the States and the Centre to maintain law and order and to deal with other related matters. But it is the common experience of everybody that the PAC in Uttar Pradesh is accused of partial attitude.

MR. SPEAKER: I am not concerned about the experience. Will you please put the question?

SHRI D. B. PATIL: Sir, everywhere in the State, the special forces that are created to deal with law and order situation are accused of partiality. Therefore, will the Government think of creating an independent and impartial force in the States and at the Centre also?

SHRI P. CHIDAMBARAM: The Central

Police Organisations are an independent police force and they are made available to the States.

Vacant Posts in Dadra and Nagar Haveli Administration

*265. SHRI SITARAM J. GAVALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of posts class-wise and department-wise that are lying vacant in the Dadra and Nagar Haveli Administration for (i) six months (ii) more than six months but less than a year (iii) for more than a year; and

(b) what action to fill up these vacant posts has so far been taken by the Administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) A Statement is given below.

(b) Necessary steps like placing requisitions with the UPSC or the Employment Exchanges as the case may be, in case of direct recruitment and holding the meeting of the Staff Selection Board or the Departmental Promotion Committee in case of posts to be filled in by promotion, have already been initiated by the Administration to fillup ban-free vacant posts.

STATEMENT

Vacant posts in Dadra and Nagar Haveli Administration

| Name of Department | Upto six months Classification of post | | | | More than six months but less than a year Classification of post | | | | More than a year Classification of post | | | |
|--|---|-----|-----|-----|--|-----|-----|-----|--|-----|-----|-----|
| | (A) | (B) | (C) | (D) | (A) | (B) | (C) | (D) | (A) | (B) | (C) | (D) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 1 Public Works Deptt (Irrigation Div) | — | — | — | 01 | — | — | — | — | — | 02 | 06 | 01 |
| 2 Dy Conservator of Forest | — | 01 | — | — | 01 | — | — | — | — | — | — | — |
| 3 Co-operative Deptt | — | 01 | — | — | — | — | — | — | — | — | — | — |
| 4 Social Welfare Deptt | — | — | — | — | — | — | — | — | — | 81 | — | — |
| 5 S D S C D-II (One) | — | — | — | — | — | — | — | — | — | — | 02 | — |
| 6 Field Publicity Office | — | — | — | — | — | — | — | — | — | — | 01 | — |
| 7 Rural Dev Agency | — | — | — | — | — | — | — | — | — | — | — | — |
| 8 Mamlatdar/Land Reforms Office | — | 01 | 01 | 01 | — | — | — | — | — | — | 03 | — |
| 9 Dist Inds Centre | — | — | — | — | — | — | — | — | 03 | — | 05 | — |
| 10 Industrial Trg Inst | — | — | — | — | — | — | — | — | — | — | 06 | 02 |
| 11 Associate Town Planner | — | — | 02 | — | — | — | — | — | — | — | — | — |
| 12 Public Works Dn —II | — | — | — | — | — | — | 01 | 01 | — | 01 | 04 | 01 |

| | | | | | | | | | | | | |
|-------------------------------------|---|----|----|----|----|----|----|----|----|----|----|----|
| 13. Public Works Dn. -I | — | — | — | — | — | — | — | — | — | 02 | 07 | 05 |
| 14. Education Deptt | — | — | 12 | — | — | — | — | — | — | 01 | 10 | — |
| 15. Excise Deptt | — | — | — | — | — | — | — | — | — | — | 06 | 05 |
| 16. Chief of Police | — | — | 54 | 04 | — | 13 | — | — | — | — | 01 | — |
| 17. Chief Medical Deptt | — | 01 | 05 | — | — | — | — | 06 | 05 | 01 | 31 | 02 |
| 18. Development and Planning Office | — | — | — | — | — | 02 | — | 01 | 01 | 01 | 04 | — |
| 19. Administration Office | — | 01 | 02 | — | — | — | — | — | — | 01 | 01 | — |
| Total | — | 05 | 76 | 06 | 01 | — | 16 | 01 | 10 | 14 | 84 | 19 |

Note 1 54 posts (Group 'C') have been created very recently (April, 1987).

2 43 posts (33 in Group 'C' and 10 in Group 'D') are hit by economy-ban instructions and cannot be filled up.

SHRI SITARAM J. GAVALI: From the answer, it can be seen that the number of posts lying vacant in the small Union Territory is so large. Mr. Speaker Sir, you are well aware that the Union Territory of Dadra and Nagar Haveli is predominantly a backward area here 82 per cent of the population consists of Adivasis. I want to know whether it is a fact that due to vacancies in the categories of specialists for a long time, in Silvassa Cottage Hospital, the patients are referred to the Government hospitals in Valsad district in the State of Gujarat. If so, when will these vacancies be filled up, because the poor Adivasis have to spend from out of the money meant for their day to day expenditure on food, etc. to go to outside hospitals from Silvassa?

SHRI CHINTAMANI PANIGRAHI: As already given in the statement, the total number of posts in Dadra and Nagar Haveli in different groups is 1,999. Out of these posts only 25 are in Group 'A', 58 in Group 'B' 1,510 in Group 'C' and 406 in Group 'D'. The total number of posts vacant is only 232 and out of these 232 posts, 87 are vacant for less than six months. So far as the difficulties with regard to specialists in medical service are concerned, we have already asked the UPSC and the Union Territory Administration to solve these difficulties immediately within a month or two. We are taking immediate action and these posts will be filled up in a month or two.

SHRI SITARAM J. GAVALI: Does the Government intend to have an administrative set up, consisting of the Administrator, Chief Secretary, Finance Secretary, Development Commissioner and the Superintending Engineer, common for both the Union Territories of Dadra and Nagar Haveli and Daman and Diu? If so what is the present state of this proposal?

SHRI CHINTAMANI PANIGRAHI: The hon. member himself is aware of these things and he came and met us also in this regard. For Daman and Diu and Dadra and Nagar Haveli, one post of Chief Secretary

and one post of Finance Secretary are being proposed separately.

The hon. Member and also the people of that area presented a demand. Therefore for the three districts of Dadra and Nagar Haveli and Daman and Diu, we are having three District Collectors so that the administration can be very efficiently run.

So we are taking all these steps.

DR. DATTA SAMANT: It is a very small place which is situated in an area of 48 square miles. In that whole area 150 posts of police, medical officers, etc. have not yet been filled up and it is just running. The reasons given are that the direct recruits are not coming and also there is the problem of Employment Exchange.

These are all known reasons. I would say it is only negligence. Because it is a very small area, nobody has got time to look after this area. It is situated near Bombay. I know there also exist, problem concerning the labourers.

Therefore I am requesting the Government that instead of delaying things by going into this technical discussion, will they fill up these posts without further delay?

At present there, the Collector is acting as a King. If an adivasi villager wants as work to be done he has to take his file to the Collector for his signature. Regarding police cases also, he requires the signature of a Collector. The Collector is not delegating any power to the BDO or the Health Officer or something like that. So this is causing a lot of dissatisfaction. There 80 per cent of people are Adivasis.

So my first suggestion is that these posts should be filled with out any further delay. My second suggestion is that the Collectors should delegate their powers to the BDO or the other small people, like the Tehsildar or *Mamlatdar*?

Will you consider these suggestions of mine because it directly comes under your Department?

SHRI CHINTAMANI PANIGRAHI: We share the sentiments expressed by the hon. Member. We are taking immediate steps to see that in a small Union Territory like Dadra Nagar Haveli, all the vacant posts are filled up. Whatever difficulties are there we are trying to see that these difficulties are eased and the posts are immediately filled up.

We shall take immediate action. Rather we are taking immediate action.

Regarding the delegation of powers, we are having separate District Collectors for all these three districts.

DR. DATTA SAMANT: Everybody goes to him. Even the village adivasi goes to him.

SHRI CHINTAMANI PANIGRAHI: Now, as you know we have set up the Provincial Council there. Now-a-days, even those Provincial Councils have been given more powers so that they can directly participate in the administration of this small Union Territory. The Pradesh Councils are working, if any deficiency is found out, we shall overcome it because we want more and more participation. That is the desire of the Government.

Pepper Export

*268. SHRI THAMPAN THOMAS: Will the Minister of COMMERCE be pleased to state:

(a) the quantity and the countries to which pepper was exported during 1985-86;

(b) whether any conditions have been placed on the export of pepper;

(c) the number of parties allowed to export under Export Guarantee Scheme; and

(d) the number of parties refused permission and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI). (a) A Statement is given below.

(b) Export of pepper (ASTA Qty-MGI) is subject to a minimum export price and pre-shipment quality inspection.

(c) There is no 'Export Guarantee Scheme' in operation.

(d) Does not arise.

STATEMENT

Export of Black Pepper from India during 1985-86 to Major countries

(Quantity in M. Tonnes Value Crores of Rs.)

| Country | Quantity | Value |
|---------|----------|-------|
| 1 | 2 | 3 |
| USA | 14039 | 64 49 |
| USSR | 8255 | 39 32 |
| GDR | 1349 | 5 5 |
| Poland | 1299 | 5 57 |